

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 11-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100072/2017	The State ACB, BMU Vs Deepak Waman Jambare	
<u>EVIDENCE</u>				
2	SPL CASE ACB	100021/2016	ACB BMU Vs Sanjay Namdeo Suradkar and others	
(Main Matter REMAND APPLN ACB/0100064/2014)				
<u>CHARGE</u>				
3	SESSIONS CASE	102025/2019	The State of Maharashtra - Vakola Police Station Vs Sagar Magan Devare and others 02	APP